

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.128/2018
And
CP (IB) No. 36/Chd/Pb/2018**

In the matter of:

Allahabad Bank . . .Petitioner
Versus
JVR Forgings Ltd. . .Respondent

Present: Mr.Nakul Sharma, Advocate for the petitioner
Mr.Atul Sharma, Advocate for the respondent

Learned counsel for petitioner submits that he would be filing the rejoinder in the Registry today. Copy, however, has been supplied to the counsel for the respondent. Let the needful be done during the course of the day.

List the matter for arguments on 31.08.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

July 25, 2018
subbu